

(a) whether the Approach Paper to the Eighth Five Year Plan is proposed to be revised in the light of the current economic conditions in the country;

(b) if so, the sectors in which stress is likely to be laid in the Plan and the investment proposed for the same; and

(c) when the Eighth Plan is likely to be finalised?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) to (c) The Eighth Plan will be finalised before the end of March, 1992, taking into account the existing approach paper document and the current economic situation. Sectoral priorities and related investments will be indicated in the Eighth Plan document on the basis of the re-formulated proposals from the Central Ministries and State Governments for which they are being requested.

Supply of essential commodities to Government servants at subsidised rates

*338. SHRI E. AHAMED: Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal under consideration of the Government to supply essential commodities such as food and cloth to the Government servants at subsidised rates; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) No, Sir.

(b) Does not arise.

Disinvestment of Public Sector Undertakings

*339. DR. LAXMINARAYAN PANDEY:

SHRI ATAL BIHARI VAJ-PAYEE:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any proposal of disinvesting 20 per cent shares from selected Public Sector Undertakings; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) Yes, Sir. The Government has decided to disinvest upto 20 per cent of its equity in selected public sector undertakings.

(b) The details are still being worked out and will be furnished in due course.

Constitution of Coir Board

*340. SHRI T. J. ANJALOSE:

SHRIMATI SUSEELA GOPALAN:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to give representation to the trade unions and co-operative sector in the Coir Board;

(b) whether the Government propose to reconstitute the Coir Board; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (c) The Coir Board is constituted as per the provisions of the Coir Industry Act 1953 and Coir Industry Rules 1954. Representation is given according to the categories specified